

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **13.09.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TP/1(CHE)/2022
NAME OF THE PETITIONER(S) : Shri Atul Gupta
NAME OF THE RESPONDENTS : MRF Ltd
UNDER SECTION : Sec 58(4) - 59 of CA, 2013

ORDER

Petitioner is represented by Ld. Counsel Mr. Jitendra Sharma. Respondent is represented by Ld. Counsel Mr. M.Vijayan.

It is already 1.30 PM. No time is left.

List this petition on **11.10.2023** for physical hearing.



(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MS



(SANJIV JAIN)
MEMBER (JUDICIAL)